

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/629/(IB)/2017  
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD  
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Ganesh Kumar	PLS for petitioner	K. Ganesh Kumar
2.	S. Chandra Kumar	Secy. Ch. for Respondent	S. Chandra Kumar

**ORDER**

Representative for the Petitioner present. Counsel for Corporate Debtor also present. Counsel for the Corporate Debtor has submitted the counter; copy of the counter has been given to the other side. Matter is posted for final arguments. Put up on 18.12.2017 at 10.30 A.M.

- sd -  
MEMBER (JUDICIAL)

ghk